

**OFFICE OF THE PRESIDENCY SMALL CAUSE COURT, CALCUTTA.**

**2 & 3, KIRAN SHANKAR ROY ROAD, KOLKATA – 700 001.**

**ORDER NO :115**

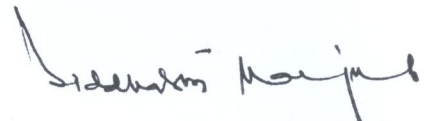
**DATED :20.04.2021**

Vide Notification No.1691-RG dated 19.04.2021 the Hon'ble High Court has been pleased to observed the followings:-

1to 7.....

8. In the event any family member or any other person in the household of a Judicial Officer or an employee is tested positive of Covid-19, the District Judge of the District concerned shall be informed immediately. Furthermore, the Judicial Officer or the employee concerned shall be on compulsory quarantine in terms of the Covid protocols. The District Judge concerned shall appropriately guide in any such instance. All District Judges shall submit reports to the Hon'ble the Chief Justice, through the Registrar (Judicial Service) on every Monday in this behalf, updating the situation.

In view of the above Notification, all the judicial officers as well as the employee of this Judgeship are directed to inform immediately to this Office preferably by official email at [cjpscourtcal@yahoo.co.in](mailto:cjpscourtcal@yahoo.co.in) if any such above situation arises.



Chief Judge,  
Presidency Small Cause Court,  
Calcutta.

Chief Judge  
Presidency Small Cause Court  
Calcutta